

**ORISSA HIGH COURT**

**FILING REPORT AS ON :15/04/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
1	BLAPL/0003094/2021	SK. AKRAM MOHAMMAD VS STATE OF ODISHA	BISWARANJAN DALAI VS	JAGATSINGPUR /286 /2017 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur *) GR/0001134/2017
2	BLAPL/0003095/2021	MANU NAIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	CHHENDIPADA /213 /2019 JMFC, CHHENDIPADA(Anugul *) GR/0001373/2019
3	BLAPL/0003096/2021	LIPU @ TATHAGATA PRADHAN VS STATE OF ODISHA	MIRRA GHOSE VS	JENAPUR /54 /2021 J.M.F.C.,CHANDIKHOLE(Jajapur *) CT/0000310/2021
4	BLAPL/0003097/2021	JAGAT HARIJAN VS STATE OF ODISHA	MANORANJAN PADHY VS	B.SINGHPUR /95 /2019 ASST.SESSIONS JUDGE,STC,JEYPORE(Koraput) CT/0000007/2021
5	BLAPL/0003098/2021	BULU@KRUSHNA MUNDA VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS	RARUAN /17 /2021 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(Mayurbhanj) CT/0000102/2021
6	BLAPL/0003099/2021	ANSHUMAN MOHAPATRA VS STATE OF ODISHA	ANKITA MUKHERJI VS	KEONJHAR TOWN /43 /2021 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000004/2021
7	BLAPL/0003100/2021	KANDU @ KAMALAKANTA BEHERA VS STATE OF ODISHA	GAJENDRA K. KHILAR VS	DHAMNAGAR /61 /2020 J.M.F.C.,DHAMNAGAR(Bhadrak *) GR/0000110/2020
8	BLAPL/0003101/2021	KANDU@KAMALAKANTA BEHERA VS STATE OF ODISHA	GAJENDRA KUMAR KHILAR VS	S.P.(CID-CRL),CUTTACK /7 /2020 J.M.F.C.,DHAMNAGAR(Bhadrak *) GR/0000118/2020
9	BLAPL/0003102/2021	PRASANTA SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	BIJEPUR /34 /2021 SPECIAL JUDGE,BARGARH(Bargarh *) Spl/0000011/2021
10	BLAPL/0003103/2021	BHUBAN DEEP VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	KANDHEIGOLE /163 /2020 J.M.F.C,REAMAL(Debagarh *) CT/0000322/2020
11	BLAPL/0003104/2021	KUMA KHILLA VS STATE OF ODISHA	MANORANJAN PADHY VS	KUNDRA /41 /2020 A.D.J.,JEYPORE(Koraput) CT/0000001/2021

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12	BLAPL/0003105/2021	SUBAL KUMAR SAMANTARAY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 DISTRICT & SESSIONS JUDGE,CUTTACK(Cuttack)
13	BLAPL/0003106/2021	PURUSOTTAM SAHOO VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	2(A)CC/0000019/2021 PALLAHARA /34 /2013 () //
14	BLAPL/0003107/2021	RAKOTI DHANUJAYA @ DHANUNJAYA RAO VS STATE OF ODISHA	SIDHARTHA SANKAR RAY VS	GURANDI /97 /2019 () //
15	BLAPL/0003108/2021	DAKTAR DALEI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PAPADAHANDI /35 /2021 () //
16	BLAPL/0003109/2021	ELO @ MOHAMMED ELEYAS @ YELLOW VS STATE OF ODISHA	DALIRANI BEHURAY VS	MOTANGA /23 /2019 () //
17	BLAPL/0003110/2021	JITENDRA BALIARSINGH VS STATE OF ODISHA	MAHES DAS VS	BAMUNIGAM /25 /2021 () //
18	BLAPL/0003111/2021	UTTAM BARIK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /100 /2019 () //
19	BLAPL/0003112/2021	SUNIL KUMAR SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /23 /2021 () //
20	BLAPL/0003113/2021	ASHIS CHATTERJEE VS REPUBLIC OF INDIA	MADHUMITA BHATTACHARJEE VS	//0 () //
21	BLAPL/0003114/2021	MANGANATH BHATRA VS STATE OF ODISHA	UMAKANTA BARIK VS	DABUGAM /12 /2018 () //
22	BLAPL/0003115/2021	BICHITRANANDA NAYAK VS STATE OF ODISHA(VIG.)	GYANA RANJAN MOHANTY VS	CUTTACK VIGILANCE /8 /2021 () //
23	BLAPL/0003116/2021	BIKE SUNA @ BIKI KUMAR @ BIKE SUNANI	UMAKANTA BARIK	BHAWANIPATNA TOWN /3 /2019

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0003117/2021	DEBENDRA KUMAR DAS @ BAPI	PRAFULLA CHANDRA DAS	BALIANTA P.S. /42 /2021
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0003118/2021	RAJU BEHERA @ SRIPADA	A.C.RATH	CHAULIAGANJA /117 /2021
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0003119/2021	LINGA @ V. LINGARAJ REDDY	DEVASHIS PANDA	CHATRAPUR /131 /2017
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0003120/2021	ARABINDA PRADHAN @ HULUMA	PRNOY MOHANTY	RANPUR /5 /2021
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0003121/2021	GAJENDRA SINGH PATRA	AMULYA RATNA PANDA	DARINGBADI /19 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0003122/2021	JAYA CHANDRA JAL	MOHENDRA KUMAR MOHAPATRO	JEYPORE VIGILANCE /11 /2021
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
30	BLAPL/0003123/2021	JAY CHANDRA MASANT @ TOPHAN @ JAY CHANDRA MASANT	ABINASH MOHANTY	CHAULIAGANJA /100 /2021
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0003124/2021	TUKUNA SWAIN	MANORANJAN ACHARYA	DARINGBADI /43 /2021
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0003125/2021	SUSANTA BEHERA	SMRUTI RANJAN MOHAPATRA	BALIMI /56 /2021
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0003126/2021	MUNA @ PRAKASH NAYAK	SRINIVAS MOHANTY	SAHADEV KHUNTA /274 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0003127/2021	RAJU @ RAJKUMAR BANIA	JAGABANDHU SAHU	SOHELLA /194 /2020
		VS	VS	()

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35	BLAPL/0003128/2021	STATE OF ODISHA NIRANJAN PARIDA VS	MANAS CHAND VS	// DAMANJODI /15 /2019 ()
36	BLAPL/0003129/2021	STATE OF ODISHA SURATHA MALLICK VS	AMULYA RATNA PANDA VS	// BALLIGUDA /102 /2019 ()
37	BLAPL/0003130/2021	STATE OF ODISHA MANTU NAIK VS	BISWAJIT RANJAN TRIPATHY VS	// RAIRAKHOL /223 /2020 ()
38	BLAPL/0003131/2021	STATE OF ODISHA NEPAL MUNDARY VS	DEBASIS MISHRA VS	// MAHULPADA /24 /2020 ()
39	BLAPL/0003132/2021	STATE OF ODISHA MANTU @ SUSHANTA RAY VS	UDIT RANJAN JENA VS	// JAJPUR ROAD /33 /2019 ()
40	BLAPL/0003133/2021	STATE OF ODISHA RAJA @ KISHORE CHANDRA ANCHAL VS	BISWAJIT NAYAK VS	// BIRIDI PS /116 /2019 ()
41	CMAPL/0000097/2021	STATE OF ODISHA NARAYAN CHANDRA PRADHAN VS	ASHIT KUMAR DASH VS	// // ()
42	CMP/0000242/2021	STATE OF ODISHA MARKANDA NAYAK VS	ANAMA CHARAN PANDA VS	// // ()
43	CMP/0000243/2021	REBATI NAYAK BAIJAYANTI PRADHAN VS	BIBEKANANDA BHUYAN VS	// // ()
44	CONTC/0002569/2021	BISWANATH GAUDA BIJAYA KUMAR PARIDA VS	ADV VS	// // ()
45	CONTC/0002570/2021	BISHNUPAD SETHI, IAS SARADA PRASAD MOHANTY VS	ADV. VS	// // ()
		BISHNUPAD SETHI, IAS		//

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46	CONTC/0002571/2021	SK.ABDUL SALAM VS JYOTIRMAYEE RATH, ENGINEER-IN-CHIEF	ADV VS	// 0 //
47	CONTC/0002572/2021	TRILOCHAN ACHARYA VS LOPAMUDRA MOHANTY, REGISTRAR, OUAT	ASUTOSH SAHOO VS	// 0 //
48	CONTC/0002573/2021	MANMOHAN TRIPATHY VS BIJAY AMRUT KULANGE,IAS	ADV. VS	// 0 //
49	CONTC/0002574/2021	PRAFULLA KUMAR SWAIN VS G.MATHIVATHANAN,IAS	ADV. VS	// 0 //
50	CONTC/0002575/2021	NIRANJAN ROUL VS SASWATA MISHRA, IAS	ADV VS	// 0 //
51	CONTC/0002576/2021	BASANT KUMAR SAHU VS SASWATA MISHRA,IAS	ADV. VS	// 0 //
52	CONTC/0002577/2021	TOPHAN DAS VS SASWATA MISHRA, IAS	ADV VS	// 0 //
53	CONTC/0002578/2021	NIRANJAN NAIK VS SASWATA MISHRA,IAS	ADV. VS	// 0 //
54	CONTC/0002579/2021	RADHAMOHAN SAHOO VS SASWATA MISHRA, IAS	ADV VS	// 0 //
55	CONTC/0002580/2021	SAGAR RANA VS SASWATA MISHRA,IAS	ADV. VS	// 0 //
56	CONTC/0002581/2021	PANCHANAN SWAIN VS PRADEEP KUMAR DASH,IAS	SHASHIBHUSAN BISWAL VS	// 0 //
57	CONTC/0002582/2021	GIRIDHARI MAHAKUL	ADV.	//

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		VS	VS	0
		STATE OF ODISHA		//
58	CONTC/0002583/2021	PRASANNA KUMAR SAHOO	ADV.	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
59	CONTC/0002584/2021	MANAGING COMMITTEE OF BAPUJEE ASHRA	ADV. HIGH SCHOOL (SC AND ST), SHIARIMALIA	//
		VS	VS	0
		RANJANA CHOPRA, IAS		//
60	CONTC/0002585/2021	MARDARAJ SWAIN	ADV.	//
		VS	VS	0
		SANGRAM KESHARI MOHAPATRA		//
61	CONTC/0002586/2021	PRASANNA KUMAR SAHOO	ADV	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
62	CONTC/0002587/2021	BERHAMPUR COOPERATIVE CENTRAL BANK	EMPLOYEES UNION	//
		VS	VS	0
		P. VEERABHADRA SWAMY		//
63	CONTC/0002588/2021	KHAGESWAR PATRA	ADV	//
		VS	VS	0
		A.K.K.MEENA		//
64	CONTC/0002589/2021	CHUDAMANI DALEI	ADV	//
		VS	VS	0
		DEORANJAN KUMAR SINGH		//
65	CONTC/0002590/2021	PURNA CHANDRA DASH	ADV	//
		VS	VS	0
		DEORANJAN KUMAR SINGH		//
66	CONTC/0002591/2021	MALAYA KUMAR KHUNTIA	ADV	//
		VS	VS	0
		AMRIT RUTURAJ, COLLECTOR AND MD		//
67	CONTC/0002592/2021	NRUSINGHA CHARAN BEHERA	ADV	//
		VS	VS	0
		AMRIT RUTURAJ, COLLECTOR AND DM		//
68	CONTC/0002593/2021	SUKADEV MOHANTY	ADV	//
		VS	VS	0

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		SANGRAM KESHARI MOHAPATRA, COLLECTOR AND DM		//
69	CONTC/0002594/2021	AJAYA KUMAR SWAIN	ADV	//
		VS	VS	0
		SANGRAM KESHARI MOHAPATRA, COLLECTOR AND DM		//
70	CONTC/0002595/2021	BHAGIRATHI SWAIN	ADV	//
		VS	VS	0
		SANGRAM KESHARI MOHAPATRA, COLLECTOR AND DM		//
71	CONTC/0002596/2021	DHRUBA CHARAN SWAIN	ADV	//
		VS	VS	0
		SANGRAM KESHARI MOHAPATRA, COLLECTOR AND DM		//
72	CONTC/0002597/2021	ASHOK KUMAR SWAIN	ADV	//
		VS	VS	0
		SANGRAM KESHARI MOHAPATRA, COLLECTOR AND DM		//
73	CONTC/0002598/2021	BRAJA KISHORE DASH	ADV	//
		VS	VS	0
		A.K.K.MEENA		//
74	CONTC/0002599/2021	BASUDEV PANDA	ADV	//
		VS	VS	0
		ASHWINI MISHRA		//
75	CONTC/0002600/2021	GAGAN BIHARI SAHU	ADV	//
		VS	VS	0
		ANU GARG, IAS		//
76	CONTC/0002601/2021	NETRANANDA NAIK	ADV	//
		VS	VS	0
		ANU GARG, IAS		//
77	CONTC/0002602/2021	KHEMRAJ DEWANGAN	ADV	//
		VS	VS	0
		RANJANA CHOPRA, IAS		//
78	CONTC/0002603/2021	BHUBANANANDA PARIDA	ADV	//
		VS	VS	0
		PREM CHANDRA CHOUDHURY, IAS		//
79	CONTC/0002604/2021	DURGA PRASAD MOHANTY	ADV	//
		VS	VS	0
		PREM CHANDRA CHOUDHURY, IAS		//

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80	CONTC/0002605/2021	ARJUNA NAIK VS PREM CHANDRA CHOUDHURY, IAS	ADV VS	// 0 //
81	CONTC/0002606/2021	BIKASH KUMAR MEHER VS DR. GAVALI PARAG HARSHAD, IAS	ADV VS	// 0 //
82	CONTC/0002607/2021	KAMESWAR GHOSH VS D.K.SINGH	ADV VS	// 0 //
83	CONTC/0002608/2021	NIRANJAN MOHANTY VS A.K.K.MEENA	ADV VS	// 0 //
84	CONTC/0002609/2021	REGISTRAR (JUDICIAL), ORISSA HIGH COURT VS ANU GARG, IAS(COMMISSONER CUM SECRETARY, DEPT OF WATER RESOURCES)	ADV VS	// 0 //
85	CONTC/0002610/2021	DIBAKAR BEHERA VS A.K.K.MEENA	ADV VS	// 0 //
86	CONTC/0002611/2021	KAMESWAR GHOSH VS ASHOK.K.K.MEENA	ADV VS	// 0 //
87	CONTC/0002612/2021	MANOJ KUMAR ARAKHA VS SANJEEV KUMAR CHOPRA, IAS	ADV VS	// 0 //
88	CONTC/0002613/2021	SUKADEV SETHI VS SANJEEV KUMAR CHOPRA, IAS	ADV VS	// 0 //
89	CONTC/0002614/2021	PREMSAGAR MAHANTA VS SASWAT MISHRA, IAS	ADV VS	// 0 //
90	CONTR/0000029/2021	SANTOSHI MOHANTY VS DR. UMASHANKAR DASH, IPS	ADV VS	/ /0 0 //
91	CONTR/0000030/2021	UPENDRA KUMAR BEHERA	ADV.	/ /0



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92	CRLA/0000201/2021	DR.BRIJESH KUMAR RALIPS DILLIP @ SUSANTA KUMAR SAHU	MANAS CHAND	// RAMACHANDAPUR /55 /2021
		VS	VS	()
93	CRLA/0000202/2021	STATE OF ODISHA SK.MOHAMMAD RAFIQ @ S.K.RAFIQ	ABHISHEK DASH	// MURUDA /19 /2021
		VS	VS	()
94	CRLMA/0000101/2021	STATE OF ODISHA KABITA MANJARI KAR	ADV.	// BALASORE VIGILANCE /54 /2005
		VS	VS	()
95	CRLMA/0000102/2021	STATE OF ODISHA DASHARATH BADHEI	ADV	// / /0
		VS	VS	()
96	CRLMC/0000825/2021	STATE OF ORISSA BHIMSEN OJHA	SUSANTA KUMAR NAYAK	// BIDANASI /131 /2016
		VS	VS	()
97	CRLMC/0000826/2021	STATE OF ORISSA JATI PATTANAİK	BIBHUDA NANDA MOHAPATRA	// ASKA /45 /2008
		VS	VS	()
98	CRLMC/0000827/2021	STATE OF ODISHA BHUBANESWAR NIAL	BHABANI SHANKAR DASPARIDA	// DHARAMGARH /154 /2020
		VS	VS	()
99	CRLMC/0000828/2021	STATE OF ODISHA JIBA BIKASH PARISAD	TIRTH KUMAR SAHU	// KHANDAPARA /168 /2020
		VS	VS	()
100	CRLMC/0000829/2021	STATE OF ODISHA PREMANANDA PRADHAN	JUGALA KISHORE PANDA	// BHUBAN /34 /2011
		VS	VS	()
101	CRLMC/0000830/2021	STATE OF ORISSA MANAS KUMAR JENA	B.N.SAMANTARAY	// CHOUDWAR /531 /2019
		VS	VS	()
102	CRLMC/0000831/2021	STATE OF ORISSA SURYAKANTA DAS@RABI	SATYABRATA SUTAR	// AUL /178 /2019
		VS	VS	()

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103	CRLMC/0000832/2021	STATE OF ODISHA SK. AJIMUDDIN VS	UNMESH CHANDRA JENA VS	// BHADRAK RURAL /547 /2017 ()
104	CRLMC/0000833/2021	STATE OF ORISSA KALIA SWAIN VS	BIDESHI KUMAR GHADEI VS	// ABHAYACHANDPUR /42 /2019 ()
105	CRLMC/0000834/2021	STATE OF ORISSA PRAVAT MALLIK VS	AMITAV TRIPATHY VS	// ITAMATI /146 /2013 ()
106	CRLMC/0000835/2021	STATE OF ODISHA NALINI RANJAN JENA VS	ALOK KUMAR PANDA VS	// / /0 ()
107	CRLMC/0000836/2021	STATE OF ODISHA SUSANTA KUMAR PRADHAN @ TUTU VS	NEPOLEON SAHANI VS	// TANGI (KHURDA) /219 /2020 ()
108	CRLMC/0000837/2021	STATE OF ODISHA PRASANTA PRADHAN VS	NEPOLEON SAHANI VS	// BALUGAON P.S. /44 /2021 ()
109	CRLMC/0000838/2021	STATE OF ODISHA SANATAN MAI VS	U.C.DORA VS	// KAMAKHYANAGAR /133 /2005 ()
110	CRLMC/0000839/2021	STATE OF ODISHA AJAYA BARIK VS	PABITRA KUMAR BEHERA VS	// PATKURA /1 /2003 ()
111	CRLMC/0000840/2021	STATE OF ODISHA KESHABA BEHERA VS	BISWAJIT RANJAN TRIPATHY VS	// RAIRAKHOL /131 /2008 ()
112	CRLMP/0000688/2021	STATE OF ODISHA DHANAPATI ARALEI VS	BYOMAKESH TRIPATHY VS	// / /0 ()
113	CRLMP/0000689/2021	STATE OF ODISHA SUNIL KUMAR DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 () //

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114	CRLMP/0000690/2021	KALPANA SAHOO VS COMMISSIONER-CUM-SECRETARY,HOME DEPARTMENT,GOVT. OF ODISHA	DOLAGOBINDA MOHAPATRA VS	//0 0 //
115	CRLMP/0000691/2021	PRAFULLA KUMAR GOCHHAYAT VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 0 //
116	CRLMP/0000692/2021	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	RAMA CHANDRA MOHANTY VS	//0 0 //
117	CRLMP/0000693/2021	PRAFULLA KHUNTIA VS STATE OF ODISHA	ASIT KUMAR JENA VS	//0 0 //
118	CRLMP/0000694/2021	NALINI PRAVA MISHRA VS STATE OF ODISHA	BISWARANJAN MOHAPATRA VS	//0 0 //
119	CRLREV/0000168/2021	MANABENDRA PANDA VS BIJAYALAXMI PANDA	PRADEEP KUMAR KHUNTIA VS	//0 0 //
120	JCRLA/0000019/2021	BHIMASEN DEHURY VS STATE OF ODISHA	ADV. VS	//0 0 //
121	JCRLA/0000020/2021	SANU MUNDA VS STATE OF ODISHA	ADV. VS	REAMAL /525 /2014 0 //
122	JCRLA/0000021/2021	ALOK NAYAK @ MOHAPATRA VS STATE OF ODISHA	ADV. VS	RAMACHANDI /52 /2015 0 //
123	MACA/0000162/2021	THE SECRETARY, HOME DEPARTMENT VS CHANDRAKANTA BHOI	A.S.C. (SANJIBANI MISHRA) VS	//0 0 //
124	RVWPET/0000085/2021	FATE KUMAR GUPTA VS COLLECTOR,KALAHANDI	ADV. VS	//0 0 //
125	TRP(C)/0000148/2021	SAGARIKA DASH	NARENDRA KUMAR SAHOO	//

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		VS	VS	0
126	WA/0000341/2021	SUNIL KUMAR KAR M/S. SAHU TRUST	C.V.SUBRMANIAN	//
		VS	VS	0
127	WA/0000342/2021	STATE OF ODISHA NAMITA MAHAPATRA	JITENDRA MOHAPATRA	//
		VS	VS	0
128	WA/0000343/2021	BHUBANESWAR DEVELOPMENT AUTHORITY (BDA) ODISHA WATER SUPPLY AND SEWERAGE BOARD, BBSR	SARADIPATI NANDAN DAS	//
		VS	VS	0
129	WP(C)/0014259/2021	GAGAN BIHARI SAHOO NALINIPRAVA DAS	DEEPALI MAHAPATRA	//
		VS	VS	0
130	WP(C)/0014260/2021	STATE OF ODISHA MAHENDRA KUMAR BARIK	PARSURAM PARIJA	//
		VS	VS	0
131	WP(C)/0014261/2021	STATE OF ODISHA AMAN PRASAD MANGARAJ	BASUDEV PUJARI	//
		VS	VS	0
132	WP(C)/0014262/2021	STATE OF ODISHA SARAT KUMAR MALLIK	GYANA RANJAN SETHI	//
		VS	VS	0
133	WP(C)/0014263/2021	STATE OF ODISHA SURYAKANTA SWAIN	GYANA RANJAN SETHI	//
		VS	VS	0
134	WP(C)/0014264/2021	D.G. AND I.G. OF POLICE, ODISHA CHITTA RANJAN DAS	GYANA RANJAN SETHI	//
		VS	VS	0
135	WP(C)/0014265/2021	D.G. AND I.G. OF POLICE, ODISHA SUMANYU BEHERA	MANORANJAN PADHY	//
		VS	VS	0
136	WP(C)/0014266/2021	GM, SBI, ZONAL OFFICE RAJDEEP SAHOO	GYANA RANJAN SETHI	//
		VS	VS	0

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137	WP(C)/0014267/2021	D.G. AND I.G. OF POLICE, ORISSA ASWINI KUMAR SURJIT VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// // 0 //
138	WP(C)/0014268/2021	MANOJ KUMAR BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
139	WP(C)/0014269/2021	SURYAMANI PRADHAN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
140	WP(C)/0014270/2021	RAMESH CHANDRA PADHY VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //
141	WP(C)/0014271/2021	RASANANDA SAHOO VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
142	WP(C)/0014272/2021	MUKTI RANJAN DASH VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
143	WP(C)/0014273/2021	NIGAMANANDA BISWAL VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
144	WP(C)/0014274/2021	HEMANTA KUMAR DASH VS UNION OF INDIA	SAILABALA JENA VS	// 0 //
145	WP(C)/0014275/2021	DHARANIDHAR JENA VS STATE OF ODISHA	SATRUGHNA DASH VS	// 0 //
146	WP(C)/0014276/2021	SATYASAI MEDICAL COLLEGE,HOSPITAL AND RESEARCH CENTRE VS STATE OF ORISSA	DINESH BARCHHA VS	// 0 //
147	WP(C)/0014277/2021	B.SATYANARAYAN VS STATE OF ODISHA	B.SAHOO VS	// 0 //

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148	WP(C)/0014278/2021	HEMANTA KUMAR DASH VS UNION OF INDIA	SAILABALA JENA VS	// 0 //
149	WP(C)/0014279/2021	BINODINI TRIPATHY VS STATE OF ODISHA	P.C.ACHARYA VS	// 0 //
150	WP(C)/0014280/2021	AKSHAY KUMAR PARIDA VS R.T.O., CHANDIKHOLE	KAPILA CHARAN NAYAK VS	// 0 //
151	WP(C)/0014281/2021	AKSHAY KUMAR PARIDA VS R.T.O., CHANDIKHOLE	KAPILA CHARAN NAYAK VS	// 0 //
152	WP(C)/0014282/2021	PRADIPTA KUMAR DAS VS SECY. TO GOVT. OF INDIA	TARUNKANTA PATTANAYAK VS	// 0 //
153	WP(C)/0014283/2021	AKSHAY KUMAR PARIDA VS R.T.O., CHANDIKHOLE	KAPILA CHARAN NAYAK VS	// 0 //
154	WP(C)/0014284/2021	KISHORE CHANDRA DAS VS THE TAHASILDAR, PATTAMUNDAI	SUSANTA KUMAR BARAL VS	// 0 //
155	WP(C)/0014285/2021	KIRAN MAYEE MISHRA VS STATE OF ODISHA	ARJUNA CHARAN BEHERA VS	// 0 //
156	WP(C)/0014286/2021	NITYANANDA PARIDA VS STATE OF ODISHA	P.C.ACHARYA VS	// 0 //
157	WP(C)/0014287/2021	TAPAN KUMAR NANDA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
158	WP(C)/0014288/2021	MANJULATA SAHOO VS STATE OF ODISHA	SANJIB SWAIN VS	// 0 //
159	WP(C)/0014289/2021	SMC OF KANTAPADA PRIMARY SCHOOL	DURGESH NARAYAN RATH	//

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		VS	VS	0
		STATE OF ORISSA		//
160	WP(C)/0014290/2021	ANUP KUMAR BARIK	LALIT SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0014291/2021	KAMPALA PANDA	RAJESH KUMAR MEHER	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0014292/2021	DEPAK SAHOO	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0014293/2021	RAJNANDAN SHARMA	RAJESH KUMAR MEHER	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0014294/2021	GEETANJALI PANDA	RAJESH KUMAR MEHER	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0014295/2021	UTKAL KHUNTIA @ UTKAL KISHORE KHUNTIA	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0014296/2021	ALOK SAHOO	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0014297/2021	SAILABALA MOHANTY	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0014298/2021	MAHENDRA KUMAR MOHAPATRA	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ORISSA		//
169	WP(C)/0014299/2021	BUDHESWAR PRADHAN	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ORISSA		//
170	WP(C)/0014300/2021	CHITTARANJAN DAS	SARATHI JYOTI MOHANTY	//
		VS	VS	0

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		THE MEMBER, BOARD OF REVENUE, ODISHA		//
171	WP(C)/0014301/2021	PURNA CHANDRA SAHU	S.K.SANGANERIA	//
		VS	VS	0
		STATE OF ODISHA		//
172	WP(C)/0014302/2021	PRASANTA KUMAR MANGARAJ	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ORISSA		//
173	WP(C)/0014303/2021	RAM CHANDRA MARTHA	PRADIPTA KUMAR PATTANAIAK	//
		VS	VS	0
		KARTIK BEHERA		//
174	WP(C)/0014304/2021	RAJALAXMI DASH	PRATAP CHANDRA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
175	WP(C)/0014305/2021	RAJASHREE MOHANTY	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ORISSA		//
176	WP(C)/0014306/2021	SURESH DIP	BIVUDATTA CHALAN	//
		VS	VS	0
		STATE OF ODISHA		//
177	WP(C)/0014307/2021	ARUN KUMAR PATRA	BIVUDATTA CHALAN	//
		VS	VS	0
		STATE OF ODISHA		//
178	WP(C)/0014308/2021	CHITRU HARIJAN	BIVUDATTA CHALAN	//
		VS	VS	0
		STATE OF ODISHA		//
179	WP(C)/0014309/2021	SANJAY DAS	P.R.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
180	WP(C)/0014310/2021	TULARAM BARGE	BIVUDATTA CHALAN	//
		VS	VS	0
		STATE OF ODISHA		//
181	WP(C)/0014311/2021	HITESH DEVJIBHAI RATHOD	BANSHIDHAR BAUG	//
		VS	VS	0
		REGISTRAR OF BIRTH AND DEATHS, CMC		//



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182	WP(C)/0014312/2021	DAMAYANTI SWAIN VS SUB DIVISIONAL MAGISTRATE, BHADRAK	GYANENDRA KUMAR TRIPATHY VS	// 0 //
183	WP(C)/0014313/2021	CHATRUBHUJA PANDA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
184	WP(C)/0014314/2021	RAJ KISHOR PATRA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
185	WP(C)/0014315/2021	SANJUKTA RAY VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
186	WP(C)/0014316/2021	KAILASH KUMAR AGRAWAL VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
187	WP(C)/0014317/2021	DR. KAMALINI BEPARI VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
188	WP(C)/0014318/2021	SUNADHARA KHEMUNDU VS COLLECTOR, KORAPUT	PRASANTA KUMAR NANDA VS	// 0 //
189	WP(C)/0014319/2021	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	M.M.SWAIN VS	// 0 //
190	WP(C)/0014320/2021	JAGADEV MOHANTY VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
191	WP(C)/0014321/2021	PURENDRA KUMAR SETHY VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
192	WP(C)/0014322/2021	JAGABANDHU BISOI VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
193	WP(C)/0014323/2021	GOLEKH BEHERA	ASHOK KUMAR SARANGI	//

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		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0014324/2021	PRAMOD KUMAR PRADHAN	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0014325/2021	SUBRATA NAYAK	SUBASH CHANDRA PANI	//
		VS	VS	0
		R.T.O., CHANDIKHOLE		//
196	WP(C)/0014326/2021	NALINIKANT SINGH	SUBASH CHANDRA PANI	//
		VS	VS	0
		R.T.O., CHANDIKHOLE		//
197	WP(C)/0014327/2021	BRAJA KISHORE SAHOO	SUBASH CHANDRA PANI	//
		VS	VS	0
		R.T.O., BBSR 1		//
198	WP(C)/0014328/2021	JAGADISWAR MALLICK	SUBASH CHANDRA PANI	//
		VS	VS	0
		R.T.O., CHANDIKHOLE		//
199	WP(C)/0014329/2021	LAXMI KANTA PANDA	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0014330/2021	BIRANCHI NARAYAN MISHRA	BINI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0014331/2021	NABIN BEHERA	SADASIVA PATRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0014332/2021	LAXMAN KUMAR BISWAL	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		CHIEF SECY. TO GOVT. OF ODISHA, BBSR		//
203	WP(C)/0014333/2021	JADUMANI BEHERA	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0014334/2021	SATYAPIR MOHANTY	AMIT PRASAD BOSE	//
		VS	VS	0

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205	WP(C)/0014335/2021	ANITA DAS ODISHA GRAMYA BANK, DANARA BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
		THE PERSONNEL OFFICER, CWS MCL, TALCHER		//
206	WP(C)/0014336/2021	SANJAYA PRADHAN	SANTOSH KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
207	WP(C)/0014337/2021	ODISHA GRAMYA BANK, DANARA BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
		THE PROJECT OFFICER, HINGULA PROJECT MCL TALCHER		//
208	WP(C)/0014338/2021	SANTOSH KUMAR MISHRA	DURLLABHA RANJAN MISHRA	//
		VS	VS	0
		GOVT. OF ODISHA		//
209	WP(C)/0014339/2021	ODISHA GRAMYA BANK, DANARA BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
		THE PROJECT OFFICER, BHARATPUR COLLIERY MCL, TALCHER		//
210	WP(C)/0014340/2021	RAJENDRA KUMAR SINGH	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
211	WP(C)/0014341/2021	ODISHA GRAMYA BANK, DANARA BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
		THE PROJECT OFFICER, NANDITA COLLIERY, MCL, TALCHER		//
212	WP(C)/0014342/2021	ODISHA GRAMYA BANK, DANARA BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
		THE PROJECT OFFICER, KALINGA PROJECT MCL, TALCHER		//
213	WP(C)/0014343/2021	LAXMAN KUMAR DAKUA	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
214	WP(C)/0014344/2021	BHAGABAN SAHU	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
215	WP(C)/0014345/2021	BIGHNESH MOHAPATRA	JAYADEBA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//

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216	WP(C)/0014346/2021	RATAN KUMAR BEHERA VS GM, ZONAL OFFICE, PNB, BBSR	JAYADEBA BEHERA VS	// 0 //
217	WP(C)/0014347/2021	SOUDAMINI PATNAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
218	WP(C)/0014348/2021	SUDARSAN SABAR VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
219	WP(C)/0014349/2021	KAPILA BARIK VS PRESIDING OFFICER, LABOUR COURT, BBSR	SHASHI BHUSAN JENA VS	// 0 //
220	WP(C)/0014350/2021	MOHAN KUMAR BHATTA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
221	WP(C)/0014351/2021	DR. SOUMYA RANJAN NANDA VS STATE OF ODISHA	SASWAT DAS VS	// 0 //
222	WP(C)/0014352/2021	HARAMOHAN SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
223	WP(C)/0014353/2021	SK. SADIK ALI VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
224	WP(C)/0014354/2021	KISHOR KUMAR MAJHI VS REGISTRAR, GENERAL ORISSA HIGH COURT	SHASHI BHUSAN JENA VS	// 0 //
225	WP(C)/0014355/2021	BARADA PRASSANA PUHAN VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
226	WP(C)/0014356/2021	BASANTA NAG VS R.T.O., JHARSUGUDA	ASHOK KUMAR ROUT VS	// 0 //
227	WP(C)/0014357/2021	ODISHA GRAMYA BANK, NIMAPARA BRANCH	UROVINDA MOHANTY	//

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		VS	VS	0
		THE DIRECTOR, HORTICULTURE, ODISHA		//
228	WP(C)/0014358/2021	RUP CHAND ORAON	ASHOK KUMAR ROUT	//
		VS	VS	0
		R.T.O., JHARSUGUDA		//
229	WP(C)/0014359/2021	MAHENDRA SINGH	ASHOK KUMAR ROUT	//
		VS	VS	0
		R.T.O., JHARSUGUDA		//
230	WP(C)/0014360/2021	ODISHA GRAMYA BANK, NIMAPARA BRANCH	MAUROVINDA MOHANTY	//
		VS	VS	0
		THE COMMNR. CUM SECY. S AND ME DEPT.		//
231	WP(C)/0014361/2021	DULAR KERKETTA	ASHOK KUMAR ROUT	//
		VS	VS	0
		R.T.O., JHARSUGUDA		//
232	WP(C)/0014362/2021	ODISHA GRAMYA BANK, NIMAPARA BRANCH	MAUROVINDA MOHANTY	//
		VS	VS	0
		THE COMMNR. CUM SECY. PANCHAYATI RAJ		//
233	WP(C)/0014363/2021	BHADRAK BUS SYNDICATE	PRAFULLA KUMAR RATH	//
		VS	VS	0
		COLLECTOR AND DM, BHADRAK		//
234	WP(C)/0014364/2021	STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//
		VS	VS	0
		HARE KRISHNA SAHOO		//
235	WP(C)/0014365/2021	BILLION AGRO MARINE EXPORTS PVT. LTD.	RAJJEET ROY	//
		VS	VS	0
		MSTC LTD.		//
236	WP(C)/0014366/2021	STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//
		VS	VS	0
		ACHYUTANANDA BARIHA		//
237	WP(C)/0014367/2021	STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//
		VS	VS	0
		NIHAR RANJAN SAHU		//
238	WP(C)/0014368/2021	KALPANA BEHERA	DUSHMANTA SAHOO	//
		VS	VS	0

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239	WP(C)/0014369/2021	STATE OF ODISHA SMRUTI REKHA MOHANTY VS	ASHOK PATTANAIAK VS	// // 0
240	WP(C)/0014370/2021	STATE OF ODISHA TANMAYA KUMAR PRADHAN VS	ABHAYA KUMAR BEHERA VS	// // 0
241	WP(C)/0014371/2021	R.T.O., DEOGARH ABHILASH MISHRA VS	ABHAYA KUMAR BEHERA VS	// // 0
242	WP(C)/0014372/2021	R.T.O., DEOGARH DEBESH MOHAPATRA VS	LAXMI PRASAD DWIVEDY VS	// // 0
243	WP(C)/0014373/2021	STATE OF ODISHA ABHILASH MISHRA VS	ABHAYA KUMAR BEHERA VS	// // 0
244	WP(C)/0014374/2021	R.T.O., DEOGARH LINGARAJ NAIK VS	PRASANTA KUMAR NANDA VS	// // 0
245	WP(C)/0014375/2021	STATE OF ODISHA SANTANU KUMAR PATRA VS	KRISHNA CHANDRA SAHU VS	// // 0
246	WP(C)/0014376/2021	STATE OF ODISHA SUREKHA ROUT VS	SANGRAM MISHRA VS	// // 0
247	WP(C)/0014377/2021	STATE OF ODISHA KALU CHARAN BARIK VS	SANGRAM MISHRA VS	// // 0
248	WP(C)/0014378/2021	STATE OF ODISHA NIROJ BARIK VS	KRISHNA CHANDRA SAHU VS	// // 0
249	WP(C)/0014379/2021	STATE OF ODISHA DEEPAK KUMAR MISHRA VS	GYANA RANJAN SETHI VS	// // 0
		STATE OF ODISHA		//

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250	WP(C)/0014380/2021	SURENDRA PADHIHARI VS STATE OF ODISHA	SATRUGHNA MISRO VS	// 0 //
251	WP(C)/0014381/2021	PURUSOTTAM DEHURY VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
252	WP(C)/0014382/2021	SURENDRA PATRA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
253	WP(C)/0014383/2021	AJIT KUMAR SWAIN VS DIVISIONAL LABOUR COMMNR., GANJAM	SATRUGHNA NATH MISRO VS	// 0 //
254	WP(C)/0014384/2021	SARADA GOPAL PATTNAIK VS STATE OF ODISHA	MIHIR KUMAR DASH VS	// 0 //
255	WP(C)/0014385/2021	JAYASHREE SWAIN VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
256	WP(C)/0014386/2021	PREMANANDA MOHAPATRA VS ODISHA GRAMYA BANK, CUTTACK	PRASHANTA KU. SAHOO VS	// 0 //
257	WP(C)/0014387/2021	PREMALATA RATH VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
258	WP(C)/0014388/2021	GOPAL PUJARI VS UNION OF INDIA	ARJUNA CHARAN BEHERA VS	// 0 //
259	WP(C)/0014389/2021	RAHUL MOHAPATRA VS SBI	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
260	WP(C)/0014390/2021	LITU NAIK VS PRINCIPAL SECY. TO GOVT.	GOPAL PRASAD JENA VS	// 0 //
261	WP(C)/0014391/2021	KESARI NAIK	MANAS PATI	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0014392/2021	MAMATA MISHRA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0014393/2021	BIJAYA KUMAR DAS	M.PRATAP@PRATAP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0014394/2021	ABHISHEK MOHANTY	RANJIT MOHANTY	//
		VS	VS	0
		VICE CHANCELLOR, VSSUT, BURLA		//
265	WP(C)/0014395/2021	TUNI BERUA	ANUPAM DASH	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0014396/2021	ANAMA CHARAN SAHOO	M.PRATAP@PRATAP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0014397/2021	MANORAMA NAYAK	SANTANU KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0014398/2021	KIRUTHIKA PRAVAKARAN	RAJIV KUMAR MAHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0014399/2021	RATNAKAR BEHERA	SANTANU KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0014400/2021	SUVASH CHANDRA JENA	SANTANU KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0014401/2021	JAYASHREE BISWAL	SANTANU KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0014402/2021	JITENDRA KUMAR ROUT	SANTANU KUMAR SARANGI	//
		VS	VS	0



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273	WP(C)/0014403/2021	STATE OF ODISHA GOLEKHA PALAI VS	SANTANU KUMAR SARANGI VS	// // 0
274	WP(C)/0014404/2021	STATE OF ODISHA RAGHUNATH ROUT VS	SANTANU KUMAR SARANGI VS	// // 0
275	WP(C)/0014405/2021	STATE OF ODISHA SASMITA SAHOO VS	SANTANU KUMAR SARANGI VS	// // 0
276	WP(C)/0014406/2021	STATE OF ODISHA PRASANTA SAHOO VS	SANTANU KUMAR SARANGI VS	// // 0
277	WP(C)/0014407/2021	STATE OF ODISHA SURESH CHANDRA ROUT VS	SANTANU KUMAR SARANGI VS	// // 0
278	WP(C)/0014408/2021	STATE OF ODISHA JAJATI KISHORE BEHERA VS	SANTANU KUMAR SARANGI VS	// // 0
279	WP(C)/0014409/2021	STATE OF ODISHA KUNJALATA DAS VS	SANTANU KUMAR SARANGI VS	// // 0
280	WP(C)/0014410/2021	STATE OF ODISHA GOBARDHAN PALAI VS	SANTANU KUMAR SARANGI VS	// // 0
281	WP(C)/0014411/2021	STATE OF ODISHA AKHAYA KUMAR PRADHAN VS	SANTANU KUMAR SARANGI VS	// // 0
282	WP(C)/0014412/2021	STATE OF ODISHA NAROTTAM NAYAK VS	SANTANU KUMAR SARANGI VS	// // 0
283	WP(C)/0014413/2021	STATE OF ODISHA M/S. GAYATRI AGENCY VS PARADIP PORT TRUST	ABHINANDAN PRADHAN VS	// // 0 //

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284	WP(C)/0014414/2021	BISWOJIT ROUT VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	// 0 //
285	WP(C)/0014415/2021	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	// 0 //
286	WP(C)/0014416/2021	MANOJ KUMAR PRADHAN VS ORISSA STATE AGRICULTURAL AND MARKETING BOARD	SUCHETA GUMANSINGH VS	// 0 //
287	WP(C)/0014417/2021	AMBIKA PRASAD PRADHAN VS AUTHORIZED OFFICER,UCO BANK	H.N.MOHAPATRA VS	// 0 //
288	WP(C)/0014418/2021	SHANTILATA SAHU VS UNION OF INDIA	PAMI RATH VS	// 0 //
289	WP(C)/0014419/2021	SAKTIDHAR SWAIN VS SECRETARY, MSME DEPARTMENT	KRUSHNA CHANDRA DASH VS	// 0 //
290	WP(C)/0014420/2021	ODISHA GRAMYA BANK VS SECTION ENGG. C AND W-CUM-DDO	M/S AUROVINDA MOHANTY VS	// 0 //
291	WP(C)/0014421/2021	MANORANJAN PARIDA VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
292	WP(C)/0014422/2021	SRIRAM MAHA YAJNA SAMITI BHADRAK VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// 0 //
293	WP(C)/0014423/2021	SPECTRUM PROPERTIES VS STATE OF ODISHA	JEETENDRA SAMANTARAY VS	// 0 //
294	WP(C)/0014424/2021	ODISHA GRAMYA BANK,CUTTACK BRANCH- VS SECTION ENGG.-CUM-DDO	M/S AUROVINDA MOHANTY VS	// 0 //
295	WP(C)/0014425/2021	STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//

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		VS	VS	0
		BHARATLAXMI MOHARANA		//
296	WP(C)/0014426/2021	ODISHA GRAMYA BANK,CUTTACK BRANCH AUROVINDA MOHANTY		//
		VS	VS	0
		THE MEDICAL SUPERINTENDENT, SCB MEDICAL COLLEGE,CUTTACK		//
297	WP(C)/0014427/2021	ODISHA GRAMYA BANK,CUTTACK BRANCH-M/S AUROVINDA MOHANTY		//
		VS	VS	0
		SR. DIVISIONAL MANAGER-CUM-DDO		//
298	WP(C)/0014428/2021	PARAKHITA SAHOO	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0014429/2021	ODISHA GRAMYA BANK,CUTTACK BRANCH M/S AUROVINDA MOHANTY		//
		VS	VS	0
		STATION MASTER-CUM-DDO		//
300	WP(C)/0014430/2021	KAPILA BARIK	SHASHI BHUSAN JENA	//
		VS	VS	0
		P.O., LABOUR COURT,BBSR		//
301	WP(C)/0014431/2021	MANOJ KUMAR MAHALIK	M/S RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0014432/2021	BISWASRITA PATTANAIAK	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0014433/2021	PUSPANJALI MOHAPATRA	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0014434/2021	DAMBARUDHAR BALABANTH	DR. BINOD KU MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WPCRL/0000056/2021	SANTOSH KUMAR MISHRA	SUSANTA KUMAR NAYAK	//0
		VS	VS	0
		GITANJALI MOHAPATRA		//
306	ABLAPL/0005088/2021	SAUDAMINI RATHA	APARESH BHOI	AUL /199 /2019
		VS	VS	J.M.F.C,AUL(Kendrapara *)

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	ABLAPL/0005089/2021	STATE OF ODISHA BIKASH NAIK VS	PRADEEP KUMAR MOHAPATRA VS	GR/0000463/2019 BADAGODA P.S. /57 /2013 S.D.J.M.,BHUBANESWAR(Khordha *)
308	ABLAPL/0005090/2021	STATE OF ODISHA BINOD DALABEHERA VS	ARUN KUMAR BUDHIA VS	CT/0001094/2013 FATEGARH /62 /2021 J.M.F.C.,KHANDAPARA(Nayagarh *)
309	ABLAPL/0005091/2021	STATE OF ODISHA ANURADHA SETHI VS	RAJENDRA KUMAR PRADHAN VS	GR/0000055/2021 KANIHA /100 /2021 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul *)
310	ABLAPL/0005092/2021	STATE OF ODISHA FIROD@SK.FIROJA@MIRJA FIROJ BEG VS	ASUTOSH TRIPATHY VS	GR/0000654/2021 ANGUL TOWN /447 /2020 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul *)
311	ABLAPL/0005093/2021	STATE OF ODISHA ASHISH GEDI VS	SAILABALA JENA VS	GR/0000701/2021 DHARMASALA /144 /2021 J.M.F.C.,CHANDIKHOLE(Jajapur *)
312	ABLAPL/0005094/2021	STATE OF ODISHA SURENDRA KUMAR DAS VS	BHABANI SHANKAR DASPARIDA VS	CT/0000444/2021 DHAMNAGAR /103 /2021 J.M.F.C.,DHAMNAGAR(Bhadrak *)
313	ABLAPL/0005095/2021	STATE OF ODISHA KUSUMA KABI VS	BIKASH KU. KUND VS	GR/0000172/2021 AUL /117 /2021 J.M.F.C.,AUL(Kendrapara *)
314	ABLAPL/0005096/2021	STATE OF ODISHA ANANDA CHANDRA PRADHAN @ DAKA JENAVIJIT PATNAIK VS	VS	GR/0000224/2021 FATEGARH /59 /2021 A.D.J.,NAYAGARH(Nayagarh *)
315	ABLAPL/0005097/2021	STATE OF ODISHA ACHYUTANANDA NAYAK VS	PRAFULLA KUMAR BISWAL VS	GR/0000041/2021 / /0 ( )
316	ABLAPL/0005098/2021	STATE OF ODISHA HARAPRIYA MAJHI VS	PRATAP CHANDRA MISHRA VS	// BANARAPAL /117 /2021 Civil Judge (Jr. Divn.)-cum-JMFC,BANARPAL(Anugul *)
317	ABLAPL/0005099/2021	STATE OF ODISHA PRATAP KUMAR SWAIN VS	ANAM CHARAN PANDA VS	GR/0000379/2021 PURI SADAR /120 /2021 S.D.J.M.,PURI(Puri) GR/0001173/2021

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318	ABLAPL/0005100/2021	REENA SAMANTARAY @ REENA RANI SAMAN VS STATE OF ODISHA	NIRANJAYA MOHANTY VS	JANKIA P.S. /97 /2019 S.D.J.M.,KHURDA(Khordha *) GR/0000524/2019
319	ABLAPL/0005101/2021	SANDEEP MOHARANA @ KUNU VS STATE OF ODISHA	SRINIVAS MOHANTY VS	SIMULIA /127 /2020 J.M.F.C.,SORO(Baleshwar) CT/0000384/2020
320	ABLAPL/0005102/2021	PRAKASH SAHU VS STATE OF ODISHA	NIRANJAN LENKA VS	BARIPADA TOWN /100 /2021 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(Mayurbhanj) GR/0000266/2021
321	ABLAPL/0005103/2021	TULASI DAS MAJHI VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	BANARAPAL /117 /2021 Civil Judge (Jr. Divn.)-cum-JMFC,BANARPAL(Anugul *) GR/0000379/2021
322	ABLAPL/0005104/2021	TUNA SAHOO @ PRAKASH KUMAR SAHOO VS STATE OF ODISHA	SUSAMPAD HOTA VS	PARADEEP LOCK /85 /2021 J.M.F.C.,KUJANG(Jagatsinghapur *) GR/0000353/2021
323	ABLAPL/0005105/2021	DIN MOHAMMAD KHAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	DHAMNAGAR /104 /2021 J.M.F.C.,DHAMNAGAR(Bhadrak *) GR/0000173/2021
324	ABLAPL/0005106/2021	SANJAYA KUMAR PANDA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	SABARANG /87 /2021 S.D.J.M.,BHADRAK(Bhadrak *) GR/0001076/2021
325	ABLAPL/0005107/2021	SANTOSH KUMAR MISHRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	COLLIERY /132 /2021 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul *) GR/0000589/2021
326	ABLAPL/0005108/2021	BABAJI CHARAN BEHERA VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	KISSANNAGAR PS /45 /2021 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000832/2021
327	ABLAPL/0005109/2021	KARTICK CHANDRA PADHI @ KARTIK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BAISINGA /101 /2021 J.M.F.C., BETANATI(Mayurbhanj) CT/0000278/2021
328	ABLAPL/0005110/2021	AMIT KUMAR BEHERA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY VS	/ /0 () //
329	ABLAPL/0005111/2021	RAMESH DAS @ BABUA	SURYAKANTA DWIBEDI	KHANTAPADA /207 /2019

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		VS STATE OF ODISHA	VS	J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000582/2019
330	ABLAPL/0005112/2021	SILU @ DIPAK KUMAR PRADHAN VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	REAMAL /50 /2020 SPECIAL JUDGE,DEOGARH(Debagarh *) Spl/0000005/2020
331	ABLAPL/0005113/2021	AHALYA SWAIN VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	NIALI /60 /2021 JMFC,NIALI(Cuttack) GR/0000059/2021
332	ABLAPL/0005114/2021	TIKESWAR MATIARY VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	KANDHEIGOLE /59 /2021 J.M.F.C,REAMAL(Debagarh *) CT/0000119/2021
333	ABLAPL/0005115/2021	DEBENDRA PANDIT @ DEBA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RUPSA /40 /2021 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000330/2021
334	ABLAPL/0005116/2021	JITAN MALIK VS STATE OF ODISHA	MAHES DAS VS	PATTAMUNDAI /190 /2021 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI(Kendrapara *) GR/0000190/2021
335	ABLAPL/0005117/2021	SURENDRA NATH NAIK VS STATE OF ODISHA	ARABINDA TRIPATHY VS	BUGUDA /133 /2021 J.M.F.C,BUGUDA(Ganjam) GR/0000152/2021
336	ABLAPL/0005118/2021	RADHA PRASAD TAH VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	BALASORE TOWN /74 /2021 S.D.J.M.,BALASORE(Baleshwar) ICC/0000075/2021
337	ABLAPL/0005119/2021	BASUDEV ROUT VS STATE OF ODISHA	SARAT KUMAR JENA VS	DHENKANAL TOWN /149 /2021 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal) GR/0000434/2021
338	ABLAPL/0005120/2021	RANJAN KUMAR NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CHAMPUA /29 /2021 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(Kendujhar) GR/0000076/2021
339	ABLAPL/0005121/2021	SK. TARIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KANJIPANI /12 /2021 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) GR/0000281/2021
340	ABLAPL/0005122/2021	PABITRA @ PABITRA MOHAN BHAKTA VS	PRASANTA KUMAR PANDA VS	BALASORE TOWN /74 /2021 S.D.J.M.,BALASORE(Baleshwar)

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341	ABLAPL/0005123/2021	STATE OF ODISHA SURENDRA NATH NAIK VS	ARABINDA TRIPATHY VS	ICC/0000075/2021 BUGUDA /134 /2021 J.M.F.C,BUGUDA(Ganjam)
342	ABLAPL/0005124/2021	STATE OF ODISHA AKASH @ KALIA DIGAL VS	SANJIB KUMAR BHANJADEO VS	GR/0000131/2021 PHULBANI TOWN /194 /2018 DISTRICT & SESSIONS JUDGE ,PHULBANI(Kandhamal)
343	ABLAPL/0005125/2021	STATE OF ODISHA SUBAS @ SUBASH CHANDRA SUNDARAY VS	SANJIB KUMAR BHANJADEO VS	CT/0000046/2018 KHURDA SADAR /58 /2021 S.D.J.M.,KHURDA(Khordha *)
344	ABLAPL/0005126/2021	STATE OF ODISHA SALYADU SIMANCHALA DORA VS	BHABANI SHANKAR DASPARIDA VS	GR/0000401/2021 PATTAPUR (ASKA) /100 /2021 NYAYADHIKARI G.N. /J.M.F.C,SANAKHEMUNDI(Ganjam)
345	ABLAPL/0005127/2021	STATE OF ODISHA NIRMAL INDRAJIT @ TANIA VS	SOUMYA RANJAN DAS VS	GR/0000092/2021 BARAMBA /74 /2021 ( ) //
346	ABLAPL/0005128/2021	STATE OF ODISHA KRISHNA CHOUDHURY VS	ASIT KUMAR JENA VS	PURIGHAT /69 /2021 SPECIAL COURT,CUTTACK(Cuttack)
347	ABLAPL/0005129/2021	STATE OF ODISHA SANJAY JENA VS	AMULYA RATNA PANDA VS	Spl/0000012/2021 JAJPUR TOWN /127 /2021 S.D.J.M.,JAJPUR(Jajapur *)
348	ABLAPL/0005130/2021	STATE OF ODISHA KISHAN SHARMA VS	MOHENDRA KUMAR MOHAPATRO VS	CT/0000693/2021 / /0 ( ) //
349	ABLAPL/0005131/2021	STATE OF ODISHA MAMATA MOHANTY VS	SMRUTI RANJAN MOHAPATRA VS	INDUSTRIAL /45 /2021 ( ) //
350	ABLAPL/0005132/2021	STATE OF ODISHA SANTA @ SANTOSH PRADHAN @ GANESH PRADHAN VS	ADITHYAN TRIPATHY VS	ODAGAON /202 /2020 ( ) //
351	ABLAPL/0005133/2021	STATE OF ODISHA LAKSHINDRA BHOI VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	BIRMAHARAJPUR /23 /2021 ( ) //

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352	ABLAPL/0005134/2021	SITA KALASH VS STATE OF ODISHA	NEPOLEON SAHANI VS	TANGI (KHURDA) /93 /2021 () //
353	ABLAPL/0005135/2021	SK. SAFITULLA @ SK. KUTA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /38 /2021 () //
354	ABLAPL/0005136/2021	DIPTI RANJAN SAHOO @ DIPU VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BHADRAK TOWN /104 /2017 () //
355	ABLAPL/0005137/2021	MANAS BARAL VS STATE OF ODISHA	MANAS CHAND VS	TANGI (KHURDA) /107 /2021 () //
356	ABLAPL/0005138/2021	MINKETAN MEHER VS STATE OF ODISHA	DILIP KUMAR SAHU VS	KHARIAR /121 /2021 () //
357	ABLAPL/0005139/2021	BALUNKESWAR SAHOO @ PAPU VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /45 /2021 () //
358	ABLAPL/0005140/2021	BHASKAR PALEI VS STATE OF ODISHA	SATYABRATA DASH VS	RANPUR /27 /2021 () //
359	ABLAPL/0005141/2021	SUSANTA @ SUSANTA KUMAR SAHANI @ SARA VS STATE OF ODISHA	PAULABITRA KUMAR BEHERA VS	KENDRAPARA SADAR /138 /2021 () //
360	ABLAPL/0005142/2021	PITAMBAR PUHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BHADRAK RURAL /659 /2020 () //
361	ABLAPL/0005143/2021	DEBRAJ BARIK VS STATE OF ODISHA	BISWAJIT NAYAK VS	MAHILA PS,SEC-3,ROURKELA /17 /2020 () //
362	ABLAPL/0005144/2021	PUJA SETHI VS STATE OF ODISHA	B.K.SAHOO VS	ODAGAON /93 /2019 () //
363	ABLAPL/0005145/2021	JAGANNATH TRIPATHY	PRANAYA KUMAR DASH	MARSHAGHAI /183 /2021



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		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0005146/2021	SANTA @ SANTOSH PRADHAN @ GANESH PRADHAN	ADITHYAN TRIPATHY	ODAGAON /192 /2020
		VS	VS	()
		STATE OF ODISHA		//
365	WPC(OA)/0001898/2015	DINESH KUMAR MISHRA	M/S. SURYA NARAYAN PATNAIK, U.PATNAIK, C.S.PANDA, K.C.PANIGRAHY	
		VS	VS	()
		STATE OF ODISHA		//
366	WPC(OA)/0002854/2018	ANADI CHARAN DALAI	M/S. PRADEEP KUMAR MAHAPATRA, MISS N.PATRA, A.N.HOTA	
		VS	VS	()
		ENGINEER IN CHIEF (CIVIL)		//
367	WPC(OAC)/0001250/2017	BHAGIRATHI NAIK	M/S SANJIB MOHANTY, B. BISWAL	//
		VS	VS	()
		STATE OF ODISHA		//
368	WPC(OAC)/0001910/2018	JAGANNATH DAS	M/S. MANOJA KUMAR KHUNTIA, G.R.SETHI, J.K.DIGAL/ MISS B.K.PATTNAIK	
		VS	VS	()
		STATE OF ODISHA		//
369	WPC(OAC)/0001976/2015	NIHAR RANJAN SARANGI	M/S. S.K.BHANJADEO, S.BALABANTRAY, B.K.BEHERA /	
		VS	VS	()
		STATE OF ODISHA		//
370	WPC(OAC)/0001996/2015	BABULAL PATRA	MR. DIGAMBARA MISHRA	//
		VS	VS	()
		STATE OF ODISHA		//
371	WPC(OAC)/0002779/2018	BHABAGRAHI DEHURY	M/S. BASUDEV BARIK, S.BEHERA	//
		VS	VS	()
		STATE OF ODISHA		//
372	WPC(OAC)/0002842/2018	RANJIT KUMAR PRADHAN	M/S. BIREN SANKAR TRIPATHY, M.K.RATH, J.PATI, N.PANDA	
		VS	VS	()
		STATE OF ODISHA		//
373	WPC(OAC)/0002843/2018	SIDHESWAR PAL	MR. SATYAJIT BEHERA	//
		VS	VS	()
		STATE OF ODISHA		//
374	WPC(OAC)/0002851/2018	SURENDRA KUMAR RAY	M/S. S.DAS, S.K.SAMAL, S.P.NATH, S.D.ROUTRAY, B.R.PATTANAYAK, S.S.ROUTRAY	
		VS	VS	()

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		STATE OF ODISHA		//
375	WPC(OAC)/0002983/2012	SANJAYA KUMAR SAHU	M/S. MANOJA KUMAR KHUNTIA, A.K.APAT, G.R.SETHI/J.K.DIGAL, S.NANDA, MISS B.K.PATNAIK	
		VS	VS	()
		D.G. AND I.G. OF POLICE, ODISHA		//
376	WPC(OAC)/0003132/2018	BHABAGRAHI DEHURY	M/S. BASUDEV BARIK, S.BEHERA	//
		VS	VS	()
		STATE OF ODISHA		//
377	WPC(OAC)/0003387/2017	KANTARU SAHOO	M/S SANJIB MOHANTY, S.C. MOHANTY, B. BISWAL	//
		VS	VS	()
		STATE OF ODISHA		//
378	WPC(OAC)/0003388/2017	BALABHADRA NAIK	M/S SANJIB MOHANTY, S.C. MOHANTY, B. BISWAL	//
		VS	VS	()
		STATE OF ODISHA		//
379	WPC(OAC)/0003389/2017	BIKRAM SAHU	M/S SANJIB MOHANTY, S.C. MOHANTY, B. BISWAL	//
		VS	VS	()
		STATE OF ODISHA		//
380	WPC(OAC)/0003390/2017	DURYODHAN BAGHA	M/S SANJIB MOHANTY, S.C. MOHANTY, B. BISWAL	//
		VS	VS	()
		STATE OF ODISHA		//
381	WPC(OAC)/0003391/2017	SAMBHU GADNAYAK	M/S SANJIB MOHANTY, S.C. MOHANTY, B. BISWAL	//
		VS	VS	()
		STATE OF ODISHA		//
382	WPC(OAC)/0003393/2017	LAXMAN NAIK	M/S SANJIB MOHANTY, S.C. MOHANTY, B. BISWAL	//
		VS	VS	()
		STATE OF ODISHA		//
383	WPC(OAC)/0003394/2017	DILESWAR SAHOO	M/S SANJIB MOHANTY, S.C. MOHANTY, B. BISWAL	//
		VS	VS	()
		STATE OF ODISHA		//
384	WPC(OAC)/0003395/2017	ARKHITA SAHU	M/S SANJIB MOHANTY, S.C. MOHANTY, B. BISWAL	//
		VS	VS	()
		STATE OF ODISHA		//
385	WPC(OAC)/0003397/2017	SUKANTA SAHOO	M/S SANJIB MOHANTY, S.C. MOHANTY, B. BISWAL	//
		VS	VS	()
		STATE OF ODISHA		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :15/04/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
386	CONTC(CP)/0000178/2019	PRASANT KUMAR BASTIA VS SURESH CHANDRA MOHAPATRA, PRINCIPAL SECRETARY, FOREST AND ENVIRONMENT DEPTT. //	M/S. PRADEEP KUMAR MAHAPATRA, MISS N.PATRA, A.N.HOTA VS	()

# ORISSA HIGH COURT

MISC CASES FILED on :15/04/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	21/2021 CRLMA/101/2021	KABITA MANJARI KAR-MP	ADV.
2	32/2021 WPCRL/110/2019	MITHUN KKARMAKAR-MP	M/S.U.C.BEHURA
3	44/2021 WPC(OA)/1898/2015	DINESH KUMAR MISHRA-MP	M/S. SURYA NARAYAN PATNAIK, U.PATNAIK, C.S.PA
4	45/2021 JCRLA/41/2017	RAYA MUNDA-MP	
5	45/2021 WPC(OA)/1898/2015	DINESH KUMAR MISHRA-MP	
6	47/2021 CMAPL/159/2019	PARBATI@PALUNI SITHA-MP	M/S.BIBEKANANDA BHUYAN,R.RAY,S.PATRA,M.K.BE
7	58/2021 MATA/59/2013	ARTTATRANA BISWAL-MP	M/S.S.N.MISHRA
8	77/2021 RPFAM/186/2017	SANJIT KU.RATH-MP	M/S.CH.PRANAT KU.MISHRA
9	90/2021 CRLMP/598/2021	MOHAN CHARAN BEHERA-MP	R.N.MOHANTY
10	91/2021 CRLMP/667/2021	PRADEEP MOHANTY @ BABULI-MP	RABI NARAYAN MOHANTY
11	98/2021 RVWPET/18/2021	SASANKA SEKHAR SAHU-MP	D.P.MOHANTY
12	149/2021 WPC(OAC)/3005/2012	SUJIT KUMAR DALEI-MP	M/S R. ACHARYA, T. BARIK, N. BARIK, S.R. OJHA, A. P
13	166/2021 TRP(C)/148/2021	SAGARIKA DASH-MP	NARENDRA KUMAR SAHOO
14	183/2021 FAO/185/2011	JYOTSNARANI SAHOO-MP	M/S.G.A.R.DORA
15	184/2021 FAO/220/2011	JYOTSNARANI SAHOO-MP	M/S.J.K.LENKA
16	222/2021 CMP/1589/2017	MUGATI DASARATHI@DASARATHI RAO-MP	M/S.S.S.RAO
17	225/2021 CONTC/1478/2021	SRINIBAS CHOUDHURY-MP	LAXMIKANTA MOHANTY
18	227/2021 CONTC/1478/2021	SRINIBAS CHOUDHURY-MP	LAXMIKANTA MOHANTY
19	387/2021 CRLA/417/2014	K.SATYA@SARAT REDDY-MP	
20	388/2021 CRLA/417/2014	K.SATYA@SARAT REDDY-MP	
21	389/2021 CRLA/195/2017	SATYABAN KANHAR-MP	MR.S.K.JOSHI
22	390/2021 CRLA/241/2018	MINATI BERA@SHANTILATA ADHIKARI-MP	M/S.SATYA NARAYAN MISHRA
23	391/2021 CRLA/289/2019	BULUKA TADINGI-MP	
24	392/2021 CRLA/457/2016	KUNA BHOI-MP	DEBASNAN DAS
25	393/2021 CRLA/507/2020	BANAMALI PRADHAN-MP	CHINMAYA MOHANTY
26	394/2021	RABIN @ RAJANI MANDALI-MP	ADHIRAJ MOHANTY

27	BLAPL/2238/2021 395/2021	PURUSOTTAM SAHOO-MP	ASHWINI KUMAR DAS
28	BLAPL/3106/2021 396/2021	GANESH TOPPO-MP	MANOJ KUMAR PANDA
29	BLAPL/725/2021 397/2021	ANUSUYA SAMAL-MP	ASHOK JENA
30	BLAPL/2875/2021 398/2021	BRIJ MOHAN GUPTA-MP	RAJIB RATH
31	BLAPL/3771/2020 399/2021	ASHOK KU.SUNDARAY-MP	M/S ASWIN.K. DAS,B.R. TRIPATHY,M/S. PRADIPTA VE
32	BLAPL/6022/2018 400/2021	NIRUPAMA SUNDARAY-MP	M/S A.K. DAS,S. DAS,B.R. TRIPATHY
33	BLAPL/6023/2018 402/2021	D.M.,O.I.CO.LTD.-MP	
34	MACA/422/2012 403/2021	D.M.,O.I.CO.LTD.-MP	
35	MACA/422/2012 404/2021	MANAGER (LEGAL), M/S. ORIENTAL INSURANCE CO. LTD	PRAKASH KUMAR MOHANTY
36	MACA/127/2021 405/2021	THE SECRETARY, HOME DEPARTMENT-MP	A.S.C. (SANJIBANI MISHRA)
37	MACA/162/2021 564/2021	DINESH KUMAR SWAIN @ DINA SWAIN-MP	BIBHUDA NANDA MOHAPATRA
38	ABLAPL/3895/2021 652/2021	BHIMSEN OJHA-MP	SUSANTA KUMAR NAYAK
39	CRLMC/825/2021 653/2021	BHUBANESWAR NIAL-MP	BHABANI SHANKAR DASPARIDA
40	CRLMC/827/2021 654/2021	JIBA BIKASH PARISAD-MP	TIRTH KUMAR SAHU
41	CRLMC/828/2021 655/2021	PREMANANDA PRADHAN-MP	JUGALA KISHORE PANDA
42	CRLMC/829/2021 656/2021	PREMANANDA PRADHAN-MP	JUGALA KISHORE PANDA
43	CRLMC/829/2021 657/2021	ABHIJIT MAHAL-MP	SANTOSH KUMAR NANDA
44	CRLMC/616/2021 658/2021	MANAS KUMAR JENA-MP	B.N.SAMANTARAY
45	CRLMC/830/2021 659/2021	SURYAKANTA DAS@RABI-MP	SATYABRATA SUTAR
46	CRLMC/831/2021 660/2021	SK. AJIMUDDIN-MP	UNMESH CHANDRA JENA
47	CRLMC/832/2021 661/2021	NALINI RANJAN JENA-MP	ALOK KUMAR PANDA
48	CRLMC/835/2021 662/2021	PRASANTA PRADHAN-MP	NEPOLEON SAHANI
49	CRLMC/837/2021 663/2021	SAROJ SETHI-MP	MANAS CHAND
50	CRLMC/392/2021 875/2021	NAMITA MAHAPATRA-MP	JITENDRA MOHAPATRA
51	WA/342/2021 876/2021	ODISHA WATER SUPPLY AND SEWERAGE BOARD, BBSR	SMPLAZA NANDAN DAS
52	WA/343/2021 877/2021	ODISHA WATER SUPPLY AND SEWERAGE BOARD, BBSR	SMPLAZA NANDAN DAS
53	WA/343/2021 6275/2021	JYOTI PRAKASH DAS-MP	SASWAT K. ACHARYA
54	WP(C)/12645/2021 6276/2021	NALINIPRAVA DAS-MP	DEEPALI MAHAPATRA
55	WP(C)/14259/2021 6277/2021	AMAN PRASAD MANGARAJ-MP	BASUDEV PUJARI
56	WP(C)/14261/2021 6278/2021	SARAT KUMAR MALLIK-MP	GYANA RANJAN SETHI
57	WP(C)/14262/2021 6279/2021	HEMANTA KUMAR DASH-MP	SAILABALA JENA
	WP(C)/14274/2021		

58	6280/2021 WP(C)/14275/2021	DHARANIDHAR JENA-MP	SATRUGHNA DASH
59	6281/2021 WP(C)/14276/2021	SATYASAI MEDICAL COLLEGE,HOSPITAL AND RESEARCH CENTRE-MP	CHANDREMPNA
60	6282/2021 WP(C)/14277/2021	B.SATYANARAYAN-MP	B.SAHOO
61	6283/2021 WP(C)/14278/2021	HEMANTA KUMAR DASH-MP	SAILABALA JENA
62	6284/2021 WP(C)/14282/2021	PRADIPTA KUMAR DAS-MP	TARUNKANTA PATTANAYAK
63	6285/2021 WP(C)/7208/2003	SAHU TRUST-MP	KHIROD KUMAR PANIGRAHI
64	6286/2021 WP(C)/14285/2021	KIRAN MAYEE MISHRA-MP	ARJUNA CHARAN BEHERA
65	6287/2021 WP(C)/16234/2019	DR.SADANANDA HOTA-MP	M/S.BISWABIHARI MOHANTY
66	6288/2021 WP(C)/22903/2020	NIRMAL KUMAR BADHAN-MP	PRASANNA KUMAR PARHI
67	6289/2021 WP(C)/14287/2021	TAPAN KUMAR NANDA-MP	ARUN KUMAR PATRA
68	6290/2021 WP(C)/14289/2021	SMC OF KANTAPADA PRIMARY SCHOOL-MP	DURGESH NARAYAN RATH
69	6292/2021 WP(C)/3211/2021	SANJAY SENAPATI-MP	SUSANTA KUMAR DASH
70	6293/2021 WP(C)/4402/2021	SANJAY SENAPATI-MP	SUSANTA KUMAR DASH
71	6294/2021 WP(C)/14301/2021	PURNA CHANDRA SAHU-MP	S.K.SANGANERIA
72	6295/2021 WP(C)/14312/2021	DAMAYANTI SWAIN-MP	GYANENDRA KUMAR TRIPATHY
73	6296/2021 WP(C)/6323/2010	ORISSA STATE CO-OP.-MP	M/S.BUDHADEV ROURTRAY,B.N.PANDA
74	6297/2021 WP(C)/14313/2021	CHATRUBHUJA PANDA-MP	SRINIVAS MOHANTY
75	6298/2021 WP(C)/6323/2010	ORISSA STATE CO-OP.-MP	M/S.BUDHADEV ROURTRAY
76	6299/2021 WP(C)/21100/2017	PURNA CH.CHHOTRAY-MP	M/S.B.DAS
77	6300/2021 WP(C)/20515/2019	KAILASH CHANDRA BARAL-MP	M/S.R.ACHARY
78	6302/2021 WP(C)/14317/2021	DR. KAMALINI BEPARI-MP	RAMDAS ACHARY
79	6303/2021 WP(C)/14318/2021	SUNADHARA KHEMUNDU-MP	PRASANTA KUMAR NANDA
80	6304/2021 WP(C)/1045/2020	SARITA PATRA-MP	M/S.RANJAN KUMAR ROUT
81	6305/2021 WP(C)/2020/2021	PRAFULLA KUMAR BHUMIJ-MP	PRABODHA CH. NAYAK
82	6306/2021 WP(C)/31285/2020	RAGHUNATH NAYAK-MP	PRABODHA CH. NAYAK
83	6307/2021 WP(C)/2904/2021	RAKESH KUMAR JENA-MP	PRABODHA CH. NAYAK
84	6308/2021 WP(C)/38144/2020	ULASH CHANDRA BISWAL-MP	PRABODHA CHANDRA NAYAK
85	6309/2021 WP(C)/3074/2021	AMITA CHHOTARAY-MP	PRABODHA CH. NAYAK
86	6310/2021 WP(C)/34040/2020	M/S.BISWAL CONSTRUCTION CO.(PARTNERSHIP FIRM)-MP	PRABODHA CH. NAYAK
87	6311/2021 WP(C)/14323/2021	GOLEKH BEHERA-MP	ASHOK KUMAR SARANGI
88	6312/2021 WP(C)/14323/2021	GOLEKH BEHERA-MP	ASHOK KUMAR SARANGI
89	6313/2021	GOURI SANKAR CHETI-MP	PRABODHA CH.NAYAK

90	WP(C)/19227/2020 6314/2021	SHIVASHISH SAHU-MP	PRABODHA CH. NAYAK
91	WP(C)/2967/2021 6315/2021	BIRANCHI NARAYAN MISHRA-MP	BINI MISHRA
92	WP(C)/14330/2021 6316/2021	RANJIT PRADHAN-MP	TAPAN KUMAR KAMILA
93	WP(C)/3293/2021 6317/2021	RAJENDRA KUMAR SINGH-MP	PRAFULLA KUMAR RATH
94	WP(C)/14340/2021 6318/2021	BHAGABAN SAHU-MP	SANTOSH KUMAR MAHANTY
95	WP(C)/14344/2021 6319/2021	SAUMYASHREE DASH-MP	RANJAN KUMAR ROUT
96	WP(C)/10657/2021 6321/2021	BHADRAK BUS SYNDICATE-MP	PRAFULLA KUMAR RATH
97	WP(C)/14363/2021 6322/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
98	WP(C)/14364/2021 6323/2021	BILLION AGRO MARINE EXPORTS PVT. LTD.-MP	RAJEET ROY
99	WP(C)/14365/2021 6324/2021	SAHADEV NAYAK-MP	SHASHI BHUSAN JENA
100	WP(C)/37860/2020 6325/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
101	WP(C)/14366/2021 6326/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
102	WP(C)/14367/2021 6327/2021	ABDUL REHEMAN-MP	PRADIPTA KUMAR MOHANTY
103	WP(C)/12251/2020 6328/2021	KALPANA BEHERA-MP	DUSHMANTA SAHOO
104	WP(C)/14368/2021 6329/2021	SMRUTI REKHA MOHANTY-MP	ASHOK PATTANAIAK
105	WP(C)/14369/2021 6330/2021	DEBESH MOHAPATRA-MP	LAXMI PRASAD DWIVEDY
106	WP(C)/14372/2021 6331/2021	LINGARAJ NAIK-MP	PRASANTA KUMAR NANDA
107	WP(C)/14374/2021 6332/2021	DEEPAK KUMAR MISHRA-MP	GYANA RANJAN SETHI
108	WP(C)/14379/2021 6333/2021	PURUSOTTAM DEHURY-MP	GYANA RANJAN SETHI
109	WP(C)/14381/2021 6334/2021	SURENDRA PADHIHARI-MP	SATRUGHNA MISRO
110	WP(C)/14380/2021 6335/2021	SURENDRA PATRA-MP	GYANA RANJAN SETHI
111	WP(C)/14382/2021 6336/2021	JAYASHREE SWAIN-MP	MANOJ KUMAR PATI
112	WP(C)/14385/2021 6337/2021	PREMALATA RATH-MP	MANOJ KUMAR PATI
113	WP(C)/14387/2021 6338/2021	JYOTI PRASAD MISHRA-MP	PRASANTA KUMAR SATAPATHY
114	WP(C)/189/2021 6339/2021	PREMANANDA MOHAPATRA-MP	PRASHANTA KU. SAHOO
115	WP(C)/14386/2021 6340/2021	GOPAL PUJARI-MP	ARJUNA CHARAN BEHERA
116	WP(C)/14388/2021 6341/2021	RAHUL MOHAPATRA-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
117	WP(C)/14389/2021 6342/2021	KESARI NAIK-MP	MANAS PATI
118	WP(C)/14391/2021 6343/2021	MAMATA MISHRA-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
119	WP(C)/14392/2021 6345/2021	ARYA JYOTI MISHRA-MP	M/S.SHAKTI DATTA TRIPATHY
120	WP(C)/3823/2020 6346/2021	SUNIL KUMAR MOHANTY-MP	M/S.SHAKTI DATTA TRIPATHY
	WP(C)/28047/2019		

121	6347/2021 WP(C)/35185/2020	CHITTARANJAN PATRO-MP	SHAKTI DATTA TRIPATHY
122	6348/2021 WP(C)/14395/2021	TUNI BERUA-MP	ANUPAM DASH
123	6351/2021 WP(C)/9366/2018	JYOTI PRAKASH DAS-MP	M/S.SISIR KUMAR PUROHIT
124	6352/2021 WP(C)/13029/2021	ARUNA KUMAR SAHOO-MP	ARUN KUMAR PATRA
125	6353/2021 WP(C)/14396/2021	ANAMA CHARAN SAHOO-MP	M.PRATAP@PRATAP KUMAR MOHAPATRA
126	6354/2021 WP(C)/14397/2021	MANORAMA NAYAK-MP	SANTANU KUMAR SARANGI
127	6355/2021 WP(C)/14398/2021	KIRUTHIKA PRAVAKARAN-MP	RAJIV KUMAR MAHANTA
128	6356/2021 WP(C)/14400/2021	SUVASH CHANDRA JENA-MP	SANTANU KUMAR SARANGI
129	6357/2021 WP(C)/14399/2021	RATNAKAR BEHERA-MP	SANTANU KUMAR SARANGI
130	6358/2021 WP(C)/14401/2021	JAYASHREE BISWAL-MP	SANTANU KUMAR SARANGI
131	6359/2021 WP(C)/14402/2021	JITENDRA KUMAR ROUT-MP	SANTANU KUMAR SARANGI
132	6360/2021 WP(C)/14404/2021	RAGHUNATH ROUT-MP	SANTANU KUMAR SARANGI
133	6361/2021 WP(C)/14403/2021	GOLEKHA PALAI-MP	SANTANU KUMAR SARANGI
134	6362/2021 WP(C)/14405/2021	SASMITA SAHOO-MP	SANTANU KUMAR SARANGI
135	6363/2021 WP(C)/14407/2021	SURESH CHANDRA ROUT-MP	SANTANU KUMAR SARANGI
136	6364/2021 WP(C)/14406/2021	PRASANTA SAHOO-MP	SANTANU KUMAR SARANGI
137	6365/2021 WP(C)/14408/2021	JAJATI KISHORE BEHERA-MP	SANTANU KUMAR SARANGI
138	6366/2021 WP(C)/14409/2021	KUNJALATA DAS-MP	SANTANU KUMAR SARANGI
139	6367/2021 WP(C)/14410/2021	GOBARDHAN PALAI-MP	SANTANU KUMAR SARANGI
140	6368/2021 WP(C)/14411/2021	AKHAYA KUMAR PRADHAN-MP	SANTANU KUMAR SARANGI
141	6369/2021 WP(C)/14412/2021	NAROTTAM NAYAK-MP	SANTANU KUMAR SARANGI
142	6370/2021 WP(C)/14413/2021	M/S. GAYATRI AGENCY-MP	ABHINANDAN PRADHAN
143	6371/2021 WP(C)/14414/2021	BISWOJIT ROUT-MP	SANTANU KUMAR SARANGI
144	6372/2021 WP(C)/14415/2021	RAMESH CHANDRA NAYAK-MP	SANTANU KUMAR SARANGI
145	6373/2021 WP(C)/14417/2021	AMBIKA PRASAD PRADHAN-MP	H.N.MOHAPATRA
146	6374/2021 WP(C)/14422/2021	SRIRAM MAHA YAJNA SAMITI BHADRAK-MP	PITAMBAR ACHARYA
147	6375/2021 WP(C)/14423/2021	SPECTRUM PROPERTIES-MP	JEETENDRA SAMANTARAY
148	6376/2021 WP(C)/14425/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
149	6377/2021 WP(C)/14431/2021	MANOJ KUMAR MAHALIK-MP	M/S RAMA CHANDRA JENA
150	6378/2021 WP(C)/14434/2021	DAMBARUDHAR BALABANTH-MP	DR. BINOD KU MISHRA
151	99/2021 RVWPET/422/2019	STATE OF ODISHA-MP	
152	223/2021	ANKURA MALLICK-MP	



153	CMP/698/2019 224/2021	NIRANJAN DASH-MP	
154	CMP/69/2019 226/2021	ANADI CHARAN DIKHIT-MP	
155	CONTC/3833/2020 401/2021	GOURI SHANKAR PANDA-MP	
156	BLAPL/7897/2020 563/2021	KARNA NAIK-MP	ASUTOSH TRIPATHY
157	ABLAPL/10727/2019 565/2021	RAKESH KUMAR MALLICK-MP	
158	ABLAPL/521/2021 566/2021	PRADIPTA KISHORE PRADHAN-MP	
159	ABLAPL/1862/2021 567/2021	SUSHANTA KUMAR JENA-MP	
160	ABLAPL/1861/2021 568/2021	AKHAYA MAHUNTA @AKHAYA MAHANTA-MP	
161	ABLAPL/8402/2019 664/2021	RATANI @ MADHABI BERA-MP	
162	CRLMC/248/2021 6291/2021	KALINGA INSTITUTE OF MINING ENGINEERING AND TECHNOLOGY TRUST-MP	
163	WP(C)/11357/2019 6301/2021	PRADEEP KUMAR TRIPATHY-MP	
164	WP(C)/2779/2021 6320/2021	PRAFULLA KUMAR MOHANTY-MP	
165	WP(C)/12807/2021 6344/2021	BRAHMANANDA PATRA-MP	
166	WP(C)/10086/2021 6349/2021	KRISHNA JOSHI-MP	
167	WP(C)/10054/2021 6350/2021	KRISHNA JOSHI-MP	
	WP(C)/10056/2021		